

ANF- 2B

APPLICATION FORM FOR IDENTITY CARD

(The Importers / Exporters can avail the facility of collection of Authorization & documents from the counters of the concerned RA through an authorized person holding identity card issued by the RA or submit a self – addressed envelope affixed with postal stamp of Rs.40/- for delivery of aforesaid documents by post) .

**Photograph duly
attested by
Proprietor/

Partner/

Director/Power of
Attorney Holder**

- 1) Name of the person :.....
(in whose favour Identity Card is to be issued)
- 2) Designation of the person :.....
- 3) IEC Number of the firm: :.....
- 4) Details of Fee :
 - a) TR Challan No:
Name of the Bank /Branch of issue
 - b) EFT (Electronic Fund Transfer) Transaction No
 - c) Credit/Debit Card Payment Transaction No:

DECLARATION

- i) I / We Shri, Proprietor/Partner/Director of the firm/company hereby declare that the person in whose favour identity card is to be issued is the authorised employee of the firm.
- ii) I / We further undertake that the document(s) /Licence(s) may be handed over to the Identity Card holder at the sole risk and responsibility of the firm.

Signature of the proprietor/ partner/
Director/Power of Attorney Holder

Place
Date

Name
Designation

Documents to be enclosed with the application form

1. Copy of TR Challan/ EFT/Credit/Debit Card payment receipt evidencing payment of fee
2. Two passport size photographs of the person in whose favour identity card is to be issued.